

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 01.11.2018 (Thursday)

Court of Chairperson

10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 665 of 2018	HBN Dairies & Allied Ltd. Vs. Rohit Sehgal (Interim R.P.) & Ors.	Ambhoj Kumar Sinha	
2.	Comp. App. (AT) (Ins) No. 666 of 2018	Uberlux Concepts LLP.	Mohit Singh	
3.	Comp. App. (AT) (Ins) No. 673 of 2018	Fire Trix Engineering & Systems Pvt. Ltd. Vs. Maxitech Engineering Pvt. Ltd.	R.L. Sinha	
4.	Comp. App. (AT) (Ins) No. 674 of 2018	Sharon Bio-Medicine Ltd. Vs. Department of Sales Tax through the Deputy Commissioner of Sales Tax	Karan Khanna	
5.	Comp. App. (AT) (Ins) No. 675 of 2018	Madhuban Trade Steels Pvt. Ltd. Vs. Shree Vaishnav Metal & Power Pvt. Ltd.	Hitesh Sachar	
6.	Comp. App. (AT) (Ins) No. 676 of 2018	Manji Patel Vs. Corporate Finance & Investment Services India Pvt. Ltd. & Ors.	Nikhil Goel	
7.	Comp. App. (AT) (Ins) No. 677 of 2018	Bhavarlal M. Jain & Anr. Vs. Metal Link Alloys Ltd. & Ors.	Henna George	
8.	Comp. App. (AT) (Ins) No. 678 of 2018	Pravin Patel Vs. Corporate Finance & Investment Services India Pvt. Ltd. & Ors.	Nikhil Goel	
9.	Comp. App. (AT) No. 360 of 2018	O. Arumugasamy Vs. Chandra Spinning & Weaving Mills Pvt. Ltd. & Ors.	B. Raghunath	
10.	Comp. App. (AT) No. 361 of 2018	O. Arumugasamy Vs. T.R. Mills Pvt. Ltd. & Ors.	B. Raghunath	
11.	Comp. App. (AT) No. 376 of 2018	Chamundeshware Studio & Laboratory Pvt. Ltd. Vs. K. Rajaiah – Since Deceased – Represented by his LRs	Vivek Holla	
12.	Comp. App. (AT) No. 377 of 2018	Jubey M. Devasia & Anr. Vs. Kims Bellerose Institute of Medical Science Pvt. Ltd. & Ors.	Aditya Parolia	

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13.	Comp. App. (AT) No. 378 of 2018	Rohit Relan & Ors. Vs. Sharda Motor Industries Ltd. & Ors.	Anuradha Dutt	
14.	Comp. App. (AT) No. 379 of 2018	Satori Global Ltd. & Anr. Vs. Shailja Krishna & Ors.	Swapnil Gupta	

For Admission (After Notice)

15.	Comp. App. (AT) (Ins) No. 425 of 2018	Mohan Shivraman Nair, M.D. of Sun Paper Mill Ltd. Vs. Agarwal Coal Corporation Pvt. Ltd. & Anr. with	D. Saravanan	Rohit Chaudhary
16.	Comp. App. (AT) (Ins) No. 426 of 2018	Mohan Shivraman Nair, M.D. of Sun Paper Mill Ltd. Vs. Agarwal Coal Corporation Pvt. Ltd. & Anr.	D. Saravanan	Rohit Chaudhary
17.	Comp. App. (AT) (Ins) No. 447 of 2018	Chhattisgarh State Industrial Development Corporation Ltd. Vs. Sanjay Gupta & Anr.	Sunita Ghosh	Syed S. Karim
18.	Comp. App. (AT) (Ins) No. 449 of 2018	P.G. Prabhakar Reddy Vs. IJM Concrete Products Pvt. Ltd. & Anr.	Purushottam Kumar Jha	Anil Kumar-R1
19.	Comp. App. (AT) (Ins) No. 488 of 2018	Speculum Plast Pvt. Ltd. Vs. PTC Techno Pvt. Ltd.	Shubho Jana	
20.	Comp. App. (AT) (Ins) No. 508 of 2018	Centrum Capital Ltd Vs Orient Green Power Ltd	Atul Sharma	Pooja Saigal
21.	Comp. App. (AT) (Ins) No. 522 of 2018	Gurudatt Sugars Marketing Pvt. Ltd. Vs. Vijaynagar Sugar Pvt. Ltd.	Sonam Gupta	Yogesh Ravi
22.	Comp. App. (AT) (Ins) No. 532 of 2018	Manjeet Cotton Pvt. Ltd. Vs. Maruti Cotex Ltd.	Rohit Rathi	
23.	Comp. App (AT) (Ins) No. 558 of 2018	Johnwin Manavalan Vs. Siti Networks Ltd. & Anr.	Sharath Sampath	Siddharth Bawa- R1 Pankaj Bhagat-R2
24.	Comp. App. (AT) (Ins) No. 572 of 2018	Green Peace Construction Pvt Ltd Vs Ajantha Flat Owners Association	P.R. Earnarst	Hema Srinivasan (R1)
25.	Comp. App. (AT) (Ins) No. 629 of 2018	Securities and Exchange Board of India Vs. Assam Company India Ltd. & Ors.	Pratap Venugopal	
26.	Contempt Case (AT) No. 16 of 2018 in Comp. App. (AT) No. 397-399 of 2017	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors.	Jayant Mehta	Abhijeet Sinha

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27.	Comp. App. (AT) No. 337 of 2018	Rasiklal S. Mardia Vs Amar Dye Chem Ltd (In Liquidation) Through the official liquidator & Ors	Mansumyer Singh	
28.	Competition App. (AT) No. 73 of 2018	Vishal Gupta Vs Competition Commission Of India & Ors	Hrishikesh Baruah	

For Hearing

29.	TA (AT) (Competition) No. 01 of 2017 (Old App 82 of 2015) Part Heard	Verifone India Sales Pvt. Ltd Vs. CCI & Atos Worldline India Pvt. Ltd With	Ritwik Bhattacharya	Robin R. David (R-1) Ravi Sekhar Nair (R-2)
30.	TA (AT) (Competition) No. 02 of 2017 (Old App 83 of 2015) Part Heard	Verifone India Sales Pvt. Ltd Vs. CCI & Three D Integrated Solutions Ltd	Naval Satarawala Chopra,	Robin R. David (R-1) Rakesh Ojha (R- 2)
31.	Comp. App. (AT) (Ins) No. 326 of 2017	Manish Jain (Corporate Debtor) Vs. Central Bank of India	PurtiMarwaha Gupta, Henna George	Jaswinder Singh (R-1) Abhishek Annad Anant A. Pavgi (R-2)
32.	Comp. App. (AT) (Ins) No. 534 & 585 of 2018	Kshitiz Chhawchharia Vs. S.S. Natural Resources Pvt. Ltd.	Sangag Saxena	Gautam Singh (R-1), Vikram Wadehra (R2)

2:00 PM

For Hearing

33.	Comp. App. (AT) (Ins) No. 198 of 2018 Part Heard	Tata Steel Ltd. Vs. Liberty House Group Pte. Ltd. & Ors.	Pratap Singh	PrachiJohri (R1), Misha (R2)
34.	Competition App. (AT) No. 17 of 2018 Part Heard	Matrimony.com Ltd. Vs. CCI & Ors. With	Naval Chopra	Neha Mishra (R- CCI)
35.	Competition App. (AT) No. 18 of 2018 Part Heard	Google LLC. & Ors. Vs. CCI & Ors.	Ravisekhar Nair	Neha Mishra (R- CCI) Rajsekhar Rao (R-2)
36.	TA (AT) (Compt.) No. 35/2017 (Old Appeal No. 18/2015) Part Heard	Super Cassettes Industries Pvt. Ltd. Vs. CCI & Anr. With	Amit Mishra	Ritwik Bhattacharya
37.	TA (AT) (Compt.) No. 36/2017 (Old Appeal No. 41/2015) Part Heard	HT Media Ltd. Vs. CCI & Anr.	Naval Satarawala Chopra	Amit Mishra

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38.	Comp. App. (AT) No. 332 of 2018 Part Heard	Sharda Motor Industries ltd Vs Rohit Relan & Ors	Smarika Singh	Pawan Sharma
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After the above

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Mr. Balvinder Singh, the Hon'ble Member (Technical).

For Orders

1.	Review Application No. 04 of 2018 in TA (AT) (Compt.) No. 17 of 2017 Old Appeal No.55/2016	JK CEMENT LIMITED Vs. COMPETITION COMMISSION OF INDIA AND ANOTHER	P.K. Bhalla	Atul Dua, Vasanth Rajasekaran, Ankush Walia for Builders Association of India.
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Note: Court will not sit after 03:00 PM.

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By Order

Joint Registrar

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